

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.04.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 427 & 429 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13

For Directions

2.	Comp. App. (AT) No. 09 of 2022	Maxim Infrastructure and Real Estate Pvt. Ltd. & Anr. Vs. ---	Prashant Mishra	
3.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
4.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 205 of 2022	Manoj Toshniwal Vs. State Bank of India	Lokesh Mishra	
6.	Comp. App. (AT) (Ins) No. 327 of 2022	C & M Farming Ltd Vs. Om Kara Assets Reconstruction Pvt. Ltd.	Aman Varma	Abhishek Anand Karan Kohli
7.	Comp. App. (AT) (Ins) No. 330 of 2022	Anil J. Nemaavarkar Vs. Kumar Builders Mumbai Realty Pvt. Ltd. Now Known as Kumar Urban Development Pvt. Ltd.	Sidharth Joshi	

8.	Comp. App. (AT) (Ins) No. 347 of 2022	Samsung India Electronics Pvt. Ltd. Vs Vineet Aggarwal Liquidator Nu Tek India Ltd.	Aditya Nayyar	
9.	Comp. App. (AT) (Ins) No. 353 of 2022	Deepak Kapoor (Shareholder/Director of Sarash Exports Services Pvt. Ltd.) Vs. Umesh Chand Goyal	Kunal Anand	
10.	Comp. App. (AT) (Ins) No. 360 of 2022	Mrs. Smeeta Patii Vs. Saraswat Cooperative Bank Ltd. & Anr.	Varnita Ojha	Soumik Ghosal
11.	Comp. App. (AT) (Ins) No. 361 of 2022	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.	Rishi K. Awasthi	Dhiraj Kumar Totala
12.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	
13.	Comp. App. (AT) (Ins) No. 170 of 2022	Vishal Harish Chaudhary (Suspended Director of Corporate Debtor) Vs. Arihant Nenawati (Liquidator of Royal Refinery Private Ltd.) With	Saurabh Ajay Gupta	Kaustav Som Arjun Krishnan

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	Rajendra Beniwal-RP Harsh Surana-R1 Kumar Sumit-R2
15.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhanian-R2 Akash Khattar-R3
16.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	Malak Bhatt Rajat Bector

17.	Comp. App. (AT) (Ins) No. 996 of 2021	Rajesh Kedia Ex- director Ajanta Paper and General Products Ltd. Vs. Phoenix ARC Private Ltd Trustee of Phoenix Trust FY 15-14 & Anr.	Ayush Puri	Bhavana Duhoon Manaswi Agrwai-R1 Rajesh Kr. Mittal-R2
18.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2
19.	Comp. App. (AT) (Ins) No. 62 of 2022	Damodar Valley Corporation Vs. Dimension Steel and Alloys Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Anuj Singh Aishwarya Kr. Awasthi
20.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1
21.	Comp. App. (AT) (Ins) No. 194 of 2022 (With Defects)	Omega Laser Products B.V. Vs. Anil Agrawal & Anr. With	Sarjonanand Jha	Rounak Nayak Anshul Chowdhary Rohit Sharma-R1
22.	Comp. App. (AT) (Ins) No. 195 of 2022 (With Defects)	Tushar Kant Jindal Vs. Anil Agrawal	Nishant Menon	Rounak Nayak Anshul Chowdhary Rohit Sharma-R1
23.	Comp. App. (AT) (Ins) No. 201 of 2022	Ravinder Construction Company Through Its Sole-Proprietor Ravinder Singh) Vs. Kalinga Sports Iron Ltd.	Praveen Chauhan	
24.	Comp. App. (AT) (Ins) No. 282 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Mahesh Kumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	Natasha D. Shah
25.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	Yogesh Sharma- Contemnors 1 to 3

26.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitiesh & Anr. Vs. Prithvi Raj kasana With	Anuj Tiwari	Yogesh Sharma- Contemnors 1 to 3
27.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	Yogesh Sharma- Contemnors 1 to 3

For Hearing

28.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
29.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. With	Vikrant Kumar	Swapnil Gupta
30.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
31.	Comp. App. (AT) No. 118 of 2021	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors. With	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to 4 & 6 to 8
32.	Comp. App. (AT) No. 119 of 2021	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to R7
33.	Contempt Case (AT) No. 28 of 2019 in Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. K.G. Somani	Naveen Kumar	Rahul Kumar-R1

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar